

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA (CAA) No.289 /KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th February 2018, 10.30 A.M

Name of the Company		Blackberry Distributors Pvt Ltd & Ors.		
Under Section		230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

(1) Mr. CHAYAN Gupta, Adv. } For Applicant *Don't know*
 (2) Ms. PRAM MASSAN Adv. } *14/2/18*

O R D E R

Ld. Counsel for the petitioner is present.

Heard in part. However, after hearing the Ld. Counsel appearing on behalf of the petitioner I take note that the certificate issued by the auditor regarding the number of creditors - secured and unsecured - is not produced. Ld. Counsel for the petitioner sought leave to file the certificate within 1 week.

List it on 07/03/2018.

Sd

(Jinan K.R.)
Member (J)